HICHECOERSKOEDELHI: NEW DELHI.

2.0 MAY 2025

No. 3 /G-4/Genl.-I/DHC Dated: 14 .05.2025

NOTIFICATION

In partial modification of this Court's Notification No.39/Genl./DHC dated 15.01.2009, it has been resolved by Henriche Full Court that the timings for Court sitting and lunch break on all working days of Delhi High Court are revised as under:-

10:30 A.M.	to	1:30 P.M.	(Court sitting)
1:30 P.M.	to	2: 30 P.M.	(Lunch break)
2: 30 P.M.	to	4:30 P.M.	(Court sitting)

It has further been resolved that the Fourth Saturday of every month, which is currently observed as a holiday for the Registry, shall henceforth be a working day for the Registry.

BY ORDER OF THE COURT

Sd/-(ARUN BHARDWAJ) REGISTRAR GENERAL

Endst. No. <u>9.30- 983</u> /G-4/Genl.-I/DHC

Dated 14 .05.2025

Copy forwarded for information to:-

- 1. The Secretary, Govt. of India, Ministry of Home Affairs, R. No. 113, Gate No. 4. North Block, New Delhi.
- 2. The Secretary, Ministry of Law, Justice & Co. Affairs, Govt. of India, Jaisalmer House, New Delhi.
- 3. The Principal Secretary (Law, Justice & LA), Delhi Secretariat, IP Estate, New Delhi;
- 4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.

5. The Registrars General, All High Courts of India.

6. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.

7. The Principal District & Session's Judger (East), Karkardooma Courts, Delhi.

- 8. The Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
- 9. The Principal District & Sessions Judge (South-West), Dwarka Courts, New Delhi.
- 10. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
- 11. The Principal District & Sessions Judge (North West), Rohini, Delhi.
- 12. The Principal District & Sessions Judge (South), Saket Courts, Delhi.
- 13. The Principal District & Sessions Judge (North East), Karkardooma Courts, Deihi.
- 14. The Principal District & Sessions Judge (South East), Saket, New Delhi.
- 15. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
- 16. The Principal District & Sessions Judge (PC Act.) (CBI), RACC, Delhi.

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26/05/25

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No.30434-30614 Genl./Misc./Circulation/2025

Dated, Delhi the 1 MAY 2025

Sub:- Notification regarding timings for Court sitting and lunch break on all working days of Hon'ble High Court of Delhi, New Delhi.

Forwarded a copy of the Notification bearing No. 13/G-4/Genl-I./DHC dated 14/05/2025, this office letter bearing diary No. 1277/B dated 20/05/2025 received from Joint Registrar(Genl Admn-I), Hon'ble High Cout of Delhi, New Delhi, for information and necessary action to :-

- 1. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
- 2. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
- 3. All the Sr. AO(J)/ AO(J)/ Branch in-Charges of all the Branches/Cells in Central District, Tis Hazari Courts, Delhi.
- 4. Dealing official of leave seat for uploading the same on Centralized Website through LAYERS as per rules.

5. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(ANUJ AGARWAL)

Officer In-Charge, General Branch, (C),
Additional Session Judge(Spl.FTC)-02,
Tis Hazari Courts Delhi.

Encl. As above

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